

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--9400- JK (LD) of 2024

DATED:- 30 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

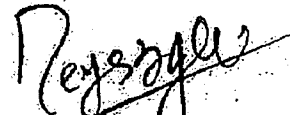
Secretary to Government

Dated:- 30- 05 - 2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.9400-JK(LD) of 2024 dated 30.05.2024

S No.	Title of the Case		OIC
1.	CM No. 1047/2024 in OWP No. 685/2019	Gurdev Singh and another V/s State and Others	Israr Ahmed, AC (Defence) Rajouri
2.	WP(C) No.818 /2024	Mohd Sadiq V/s U.T & Others	Mohd Jahangir Khan, Collector Land Acquisition Rajouri
3.	M.A No. 57/2008	Custodian Evacuee Property V/s Kewal Krishan & Ors	Israr Ahmed, AC (Defence) Rajouri
4.	OWP No. 1489/2010	Anil Kumar Chopra V/s State & Ors	Mohd Jahangir Khan, AC (Revenue) Rajouri
5.	CM No. 6166/2023 in WP(C)No. 2443/2021	Om Parkash Vs U.T of J&K & Ors	Varinder Kumar, Tehsildar Rajouri
6.	WP(C)No. 88/2021	Rakesh Kumar Gupta V/s UT & others	Varinder Kumar, Tehsildar Rajouri
7.	WP(C) No. 942/2020	Kamal Kant Gupta V/s U.T & Ors	Varinder Kumar, Tehsildar Rajouri
8.	WP(C) No. 2890/2022	Savtia Gupta V/s U.T & ors.	Varinder Kumar, Tehsildar Rajouri
9.	WP(C) No.2710/2022	Om Parkash V/s UT & others	Daljeet Singh Parihar, Tehsildar Sunderbani
10.	WP(C) No.101/2022	Mohd Bashir V/s State &Ors	Mohd Jahangir Khan, AC (Revenue) Rajouri
11.	WP(C) No.818 /2024	Mohd Sadiq V/s U.T & Others	Mohd Jahangir Khan, AC Revenue
12.	WP(C) No.953 /2024	Zulifqar Ali V/s U.T & Others	Varinder Kumar, Tehsildar Rajouri
13.	CCP(S) No. 108/2023	Shafayatullah V/s Puneet Gupta & Ors	Abid Hussain, SDM Thannamandi
14.	WP(C) No. 703/2023	Reeta Kumar V/s U.T & Ors	Rajeev Magotra, ADC Sunderhani
15.	WP(C) No.---- 2024	UT of J&K through Collector Land Acquisition (ACR) Kishtwar V/s Commissiioner Agrarian reforms (ADC) Kishtwar and another	Sh. Idrees, Lone ACR Kishtwar.
16.	WP(C) No.---- 2024	UT of J&K through Collector Land Acquisition	Sh. Idrees, Lone ACR Kishtwar.

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		(ACR) Kishtwar V/s Commissiioner Agrarian reforms (ADC) Kishtwar and others	
17.	T.A. 1741/2020	Ashok Kumar V/s State of J&K and others.	Sh. Satender Singh, Accounts Officer, Deputy Commissiioner Office, Kishtwar.
18.	WP(C) No.2782024	Mamta Devi and ors. V/s UT of J&K and ors.	Mr. Rakesh Kumar Sub-Divisional Magistrate Hiranagar.
19.	WP(C) No.948 2024	Prem Singh and ors. V/s UT of J&K and ors.	Dr. Vikram Kumar Tehsildar Kathua.
20.	WP(C) No.1012/2024	Chand Mohd V/s U.T & Ors	Ram Pal Sharma, Tehsildar Darhal
21.	Tahir Hussain & Ors. V/s Union territory of J&K and another in WP (C) No. 3025/2023.		Ms. Sheetal Choudhary, Under Secretary to the Government Revenue Department

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